GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2623 ANSWERED ON:29.03.2012 CAUVERY WATER DISPUTE Vijayan Shri A.K.S.

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any plan of action has been drawn by the Union Government to amicably resolve the Cauvery Water Dispute between Karnataka and Tamil Nadu;

(b) if so, the details thereof including the progress made so far;

(c) whether the Union Government is aware that rice cultivation in Thanjavur, Nagapattinam and Thiruvarur Districts of Tamil Nadu has been adversely affected due to inadequate availability of Cauvery water;

(d) if so, the details thereof; and

(e) the steps being taken/proposed to be taken by the Union Government for the early settlement of the issue?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a), (b) & (e) The Union Government constituted Cauvery Water Disputes Tribunal (CWDT) on 2nd June, 1990 and referred request received from State of Tamil Nadu to the Tribunal for adjudication. The Cauvery Water Disputes Tribunal (CWDT) submitted its report and decision under section 5(2) of the Inter State River Water Disputes (ISRWD) Act, 1956 on 5.2.2007.

Party States and Central Government have sought guidance/ clarification from the Tribunal under section 5(3) of the Act. Further, party States have also filed Special Leave Petitions (SLPs) in Supreme Court against the report and decision of the Tribunal. The notification of the decision of the Tribunal in the Official Gazette depends on the disposal of further references by the CWDT, filed under section 5(3) of the ISRWD Act, 1956 and outcome of SLP's filed before Hon'ble Supreme Court.

(c) & (d) The Cauvery Water Disputes Tribunal has considered the demands for the various purposes put forth before the Tribunal by the Party States which included the demand for rice cultivation in Thajnavur, Nagapattinam and Thiruvur Districts of Tamil Nadu and accordingly allowed 419 Thousand Million Cubic Feet (TMC) of water for Tamil Nadu for its beneficial use.